

**GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT**

**LOK SABHA
UNSTARRED QUESTION NO. 569
ANSWERED ON 03/02/2026**

TARGETS UNDER PMAY-G

**569. Smt. DelkarKalabenMohanbhai:
Dr. ShivajiBandappaKalge:
Shri GyaneshwarPatil:
Shri NileshDnyandevLanke:
Shri BhumareSandipanraoAsaram:**

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether the Government has formulated any immediate action plan or special strategy to meet the targets earlier than the prescribed timeline, keeping in view the current progress of construction of housing units in rural areas under the Pradhan Mantri Awas Yojana-Gramin (PMAY-G) scheme in various States of the country;**
- (b) if so, the details thereof, State-wise particularly in respect of Maharashtra, UT of Dadra and Nagar Haveli and Madhya Pradesh;**
- (c) whether the Government is making coordinated efforts with the concerned States to streamline provisions related to expediting the pace of construction, availability of materials, payment processes and land records verification; and**
- (d) if so, the details thereof, State-wise particularly in respect of Maharashtra including Chhatrapati Shambhaji Nagar district, UT of Dadra Nagar Haveli and Madhya Pradesh?**

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(DR. CHANDRA SEKHAR PEMMASANI)**

(a) to (d): The Ministry of Rural Development is implementing the Pradhan Mantri Awas Yojana- Gramin (PMAY-G) w.e.f. 1st April 2016 to provide assistance to eligible rural households for the

construction of Pucca houses with basic amenities to achieve the objective of "Housing For All" in rural areas. Under the PMAY-G, the initial target was to provide assistance for the construction of 2.95 crore houses during FY 2016-17 to 2023-24. The Government of India has approved the implementation of the scheme during FY 2024-25 to 2028-29 to provide assistance for the construction of 2 crore additional houses.

As per approval of the Government of India, the timeline for completion of target under the PMAY-G is 31.03.2029. As of 28.01.2026, a cumulative target of 4.14 crore houses have been allocated under the PMAY-G to the States and Union Territories (UTs) against which 3.87 crore houses have been sanctioned, 2.95 crore houses completed and 1.19 crore houses are remaining to be completed against allocated targets. The progress under the PMAY-G, State/UT wise, including the States of Maharashtra, UT of Dadra and Nagar Haveli and Madhya Pradesh, is given in Annexure.

Under PMAY-G, the Ministry allocates targets to the State considering it as one unit and the District/Block/Gram Panchayat-wise targets are fixed by the State Government. In the Chhatrapati Sambhaji Nagar district, the State Government of Maharashtra has fixed target of 1,63,132 houses against which 1,62,147 houses have been sanctioned and 47,332 houses are completed, as of 28.01.2026.

The following steps are taken by the Government to expedite the completion of houses in all States/UTs, to achieve the targets under PMAY-G:

- (i) Timely allocation of targets to the States/UTs and release of adequate funds.**
- (ii) Regular review of progress at the level of Ministry.**
- (iii) Launch of PMAY-G Dashboard for monitoring and supervision of the scheme.**
- (iv) Regular follow ups with the State to ensure release of central and state share of funds and provision of land to landless beneficiaries in rural areas.**
- (v) Awards to the best performing States/UTs, districts and blocks based on performance index dashboard, thereby creating healthy competition and motivation among the States/UTs for achieving the set targets.**

Under the PMAY-G, release of payment of progress linked installments of assistance to the beneficiaries is using Aadhaar Payments Bridge.

The following steps are being taken towards ensuring availability of construction materials and quality in construction of houses under PMAY-G:

(i) The beneficiaries are being assisted in house construction by States/UTs with a bouquet of house design typologies inclusive of disaster resilient features that are suitable to their local geo-climatic conditions, cultural preferences and availability of construction material.

(ii) States/ UTs have also been asked to take necessary steps to ensure the sustained availability of good quality construction materials.

(iii) The State/UT may tap into Corporate Social Responsibility (CSR) funding / assistance and funding from bilateral/multilateral agencies to promote environment friendly green construction designs, technologies and materials.

(iv) The Gram Panchayats may facilitate beneficiaries in accessing materials required for construction at reasonable rates and help in identification of trained masons

(v) Further, Self-Help Groups (SHG) can undertake production of quality building materials for supplying the same to the beneficiaries of PMAY-G at reasonable rates.

(vi) The PMAY-G converges with other government schemes to provide additional support for house construction, including assistance for toilet construction and employment opportunities, etc.

Land is a State subject and under the PMAY-G, the landless beneficiaries are accorded top priority. Providing land to the landless PMAY-G beneficiaries for the construction of houses is of utmost importance since they are among the most deserving beneficiaries in the Permanent Wait List (PWL) of PMAY-G. Therefore, the States/UTs have been asked to ensure that such beneficiary is provided land from the government land or any other land, including public land (Panchayat common land, community land or land belonging to other local authorities). Landless beneficiaries are also given priority in the ranking of households.

Further, the Ministry provides technical support to the State Governments/UT Administrations in the following manner:

- (i) End to end monitoring and tracking of transactional processes through AwaasSoft MIS.**
- (ii) Android based mobile application- 'Awaas+ App' for inspection of houses. The application empowers officials and citizens to capture and upload geo-referenced time stamped photographs of the house at various stages of construction thereby reducing time lags in verification.**
- (iii) Provision for constitution of dedicated Programme Management Unit (PMU) at State/District/Block level for implementation and monitoring of PMAY-G.**
- (iv) Keeping in view the diverse landscape of different States/UTs, PAHAL - A compendium of House Design Typologies has been developed and is available on the website of PMAY-G.**
- (v) Regular review meetings and Regional Workshops are conducted by the Ministry with the States/UTs regarding various facets of PMAY-G, including sharing of best practices.**

Annexure

Annexure referred to in reply to parts (a) to (d) of Lok Sabha Unstarred Question no. 569 to be answered on 03.02.2026 regarding "Targets under PMAY-G"

The State/UT wise progress under the PMAY-G is as under:

S. No.	Name of the State/UT	Targets allocated by Ministry	Houses sanctioned by the States/UTs	Houses completed	Balance completion against targets
1	Arunachal Pradesh	35,937	35,591	35,591	346
2	Assam	29,87,868	29,08,410	21,22,269	8,65,599
3	Bihar	50,12,752	49,08,941	39,63,030	10,49,722
4	Chhattisgarh	26,42,224	24,42,667	17,57,515	8,84,709
5	Goa	257	254	243	14
6	Gujarat	9,02,354	8,29,032	6,81,222	2,21,132
7	Haryana	1,06,460	76,277	41,185	65,275
8	Himachal Pradesh	1,21,502	97,245	61,070	60,432
9	Jammu and Kashmir	3,36,498	3,34,664	3,22,573	13,925
10	Jharkhand	22,34,176	19,39,661	15,96,662	6,37,514
11	Kerala	2,32,916	77,909	34,988	1,97,928
12	Madhya Pradesh	57,74,572	49,77,369	41,37,739	16,36,833
13	Maharashtra	43,70,829	41,42,043	16,36,300	27,34,529
14	Manipur	1,08,550	1,06,245	56,724	51,826
15	Meghalaya	1,88,034	1,84,438	1,55,930	32,104
16	Mizoram	29,967	29,959	25,303	4,664
17	Nagaland	48,830	48,736	36,298	12,532
18	Odisha	28,49,889	28,07,390	25,11,530	3,38,359
19	Punjab	1,03,674	76,612	46,281	57,393
20	Rajasthan	24,97,121	24,33,569	18,46,763	6,50,358
21	Sikkim	1,399	1,397	1,393	6
22	Tamil Nadu	9,57,825	7,36,610	6,63,247	2,94,578
23	Tripura	3,76,913	3,76,195	3,73,794	3,119
24	Uttar Pradesh	36,85,704	36,55,980	36,41,844	43,860
25	Uttarakhand	69,194	68,531	68,228	966
26	West Bengal	45,69,423	45,69,031	34,20,371	11,49,052
27	Andaman and Nicobar Islands	3,424	2,591	1,327	2,097
28	Dadra and Nagar Haveli and Daman and Diu	11,364	10,742	5,875	5,489
29	Lakshadweep	45	53	45	0
30	Andhra Pradesh	2,47,114	2,46,930	90,050	1,57,064
31	Karnataka	9,44,140	5,56,184	1,66,076	7,78,064
32	Ladakh	3,004	3,004	3,004	0
Total (for all States/UTs)		4,14,53,959 (4.14 crore)	3,86,84,260 (3.87 crore)	2,95,04,470 (2.95 crore)	1,19,49,489 (1.19 crore)

Note: The PMAY-G is not implemented in UTs of Delhi, Chandigarh and Puducherry. The State of Telangana did not implement the PMAY-G since inception of the scheme i.e. 01.04.2016.
